free to explore the mineral reserves after getting prospecting licence in accordance with the provisions of Mines and Minerals (Regulation and Development) Act, 1957 and Rules frames thereunder. Geological Survey of India (GSI) a subordinate organisation under Department of Mines, Mineral Exploration Corporation Limited (MECL), State Directorate of Mining and Geology, Govt. of Maharashtra carry out investigation and exploration of minerals including dolomite in Maharashtra which is a continuous process.

[English]

Acquisition of Land for Air Base Station in Gandhinagar

3299. SHRI RATILAL KALIDAS VARMA: Will the Minister of DEFENCE be pleased to state:

- the stage at which the matter of acquiring land for setting up of a Cantonment and a full-fledged Air Base Station at Gandhinagar in Gujarat stands at present; and
- the progress of work made so far and the quantum of funds sanctioned for the purpose?

THE MINISTER OF DEFENCE (SHRI GEORGE FER-NANDES): (a) and (b) Government have acquired 106.25 acres of land at cost of Rs. 3,23,63,353 for setting up the Headquarters of the South Western Air Command on a permanent basis. An expenditure of Rs. 4.00 crores has been incurred for addition/alternation to buildings acquired from the Government of Gujarat.

There is no proposal for establishment of a Canton-ment at Gandhinagar at present.

Doubling of Railway Line between Bangalore and Tumkur

3300. SHRI S. MALLIKARJUNIAH: Will the Minister of RAILWAYS be pleased to state :

- whether any survey has been conducted by the Railway for doubling of railway line between Bangalore and Tumkur: and
- if so, the time by which the doubling work is likely to be started and completed and the funds allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir. However, the survey for doubling has been done from Yeshwantpur to Tumkur.

The work of doubling of Yeshwantpur-Turnkur has been included in the budget 1997-98 at a cost of Rs. 80

crores with the proviso that the work would be taken up after obtaining necessary clearance for which action has been initiated. Funds can be allotted once clearances have been obtained and work started.

Terminal Facilities at Airports

3301. SHRI CHETAN CHAUHAN: Will the Minister of CIVIL AVIATION be pleased to state:

- whether the Airports Authority of India has provided terminal facilities in addition to existing ones at certain airports to handle additional flights;
 - if so, the names of these airports; and
 - (c) the amount spent thereon?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) to (c) Yes, Sir. Airports Authority of India (AAI) has provided, at a cost of Rs. 182.93 crores, improved facilities at domestic airports located at Bhopal, Bhubaneshwar, Calicut, Coimbatore, Dimapur, Goa, Hyderabad, Indore, Jaipur, Jodhpur, Leh, Lucknow, Nagpur, Raipur and Vadodara.

Works on provision of additional facilities have also been undertaken at Agra, Bangalore, Bagdogra, Guwahati, Imphal. Kargil, Patna, Port Blair, Silchar, Tirupati and Tezpur at an estimated cost of Rs. 128.69 crores.

At international airports such as Mumbai, Calcutta and Trivandrum, construction of new International terminal complex/buildings has been undertaken at an estimated cost of Rs. 155.12 crores. Visitors Lounge and a new Terminal at Indira Gandhi International Airport have been constructed at a cost of Rs. 45.07 crores.

[Translation]

Linking of Buddhist Places with Railway Lines

3302. SHRI RAMSHAKAL: Will the Minister of RAIL-WAYS be pleased to state:

- whether the Government propose to connect all the Buddhist places in the country with rail;
- if so, the number of Buddhist places connected with rail, so far, State-wise; and
- the reasons for not connecting the salvation land of Lord Buddha, Kushinagar, Uttar Pradesh, with rail?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir. Places of religious interest are one of the criteria for provision of rail connectivity, but not all places of religious interest can be connected by rail in view of the limited availability of resources. A large number of important places of Buddhist interest are connected by Rail.

(b) Does not arise.

Written Answers

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(c) Although Kusinagar is not directly connected with rail, it is near by district headquarters Padrauna (approximately 25 km from Kushinagar), Deoria (approximately 25 kms from Kushinagar) and Gorakhpur (approximately 60 km from Kushinagar) are directly connected with rail. These stations i.e. Padrauna, Gorakhpur Deoria are well connected with Kushinagar by road. A survey for a new BG line from Deoria to Padrauna via Kushinagar has been sanctioned in the current financial year. A decision on the line will be taken after the survey is completed.

Vacant DDA Flats

3303. DR. MADAN PRASAD JAISWAL: WIII the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state:

(a) the number of D.D.A. flats are remained vacant for want of basic amenities;

- (b) the time since when these flats are remained vacant, type-wise, location wise;
- (c) the amount of loss suffered by D.D.A. as a result thereof; and
- (d) the time by which the Government is likely to provide the basic amenities in these flats?

THE MINISTER OF URBAN AFFAIRS AND EMPLOY-MENT (SHRI RAM JETHMALANI): (a) and (b) DDA has reported that 16,219 flats under various categories have been constructed which are lying vacant for want of electricity. The details of these flats type-wise, location-wise and the time since when lying vacant are given in the enclosed statement.

- (c) The flats are allotted at the cost prevailing at the time of issue of demand letter.
- (d) The target dates by which the power is likely to be made available as given by DVB has been indicated in the statement against each scheme. Regular coordination meeting are held by DDA at various levels with all concerned agencies for provision of basic amenities in these flats. However in the absence of water supply and sewerage services by the MCD, interim arrangements are made by DDA through tubewells for water supply and through Oxidation ponds for sewerage disposal.

Statement

Details of Flats lying Vacant

S.N	o. Name of Scheme	SFS	MIG	LIG	Janta 	Total No. of flats	Lying Vacant since when	Details of services not available	Fresh Targets given in the last meeting held on 13.6.98 & 30.6.98 with Member Technical (D.V.B.)
1	2	3	4	5	6	7	8	9	10
1.	MIG Flat at Kondli Gharoli	-	176	•	•	176	6/95	Power not available	10.7.98
		-	192	-	-	192	3/95	-do-	-do-
		•	128	•	•	128	3/95	-do-	-do-
		-	120	-	-	120	8/96	-do-	-do-
		-	180		•	180	8/96	-do-	-do-
		-	152		•	152	8/96	-do-	-do-
		-	176	-	-	176	8.96	-do-	-do-
2.	189 SFS at Ghazipur	101	-		-	101	6/96	do-	31.7.98
	•	88	-	-	-	88	12/96	-do-	-do-
3.	MIG/LIG Houses at Mayur Vihar Pkt. IV, Phase I	-	124	•	124	248	3/96	-do-	30.6.98 (in Progress)